

Status of implementation of the recommendations contained in the 172nd Report of the Standing Committee on Commerce on 'Promotion and Regulation of E-Commerce in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry ? laid

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Hon. Speaker, Sir, I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 172nd Report of the Standing Committee on Commerce on 'Promotion and Regulation of E-Commerce in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry